

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-205
IB-308(ND)/2018

IN THE MATTER OF:

M/s. Vama Apparels (India) Pvt. Ltd.

....APPLICANT

Vs.

SSIPL Lifestyle Pvt. Ltd.

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 26.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Somya Jaitly, Advocate

For the Respondent

: Ms. Swet Shikha, Mr. S. Chaudhry, Advocates

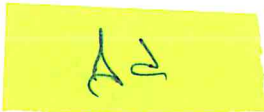
For the Intervener

:

ORDER

Counsels for both sides are present. The matter stands adjourned.

List on 23.3.2020.



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit